

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109
IA(I.B.C)/774 (CH)2023
IA(I.B.C)/775 (CH)2023
And
CP(IB) No. 396/Chd/Hry/2019

IN THE MATTER OF:
Justbuild Infratech Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

GLM Infratech Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 08.04.2024

CORAM:

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner in : Mr. Vishav Bharti Gupta, Advocate
main petition
respondent in IA
No.774/2023

For the Respondent : Ms. Salina Chalana, Advocate

For the applicant in : Ms. Maninee proxy counsel for Mr. Shekhar Verma,
IA No.774/2023 as Advocate
well as in IA
No.775/2023

ORDER

IA(I.B.C)/774 (CH)2023, IA(I.B.C)/775 (CH)2023 & CP (IB)
No.396/Chd/Hry/2019

Let the matter be posted to 02.05.2024 before the Regular Bench.

Sd/-

Sd/-

(L.N. GUPTA)
HON'BLE MEMBER (T)

(Dr. P.S.N. PRASAD)
HON'BLE MEMBER (J)